As for as the hon. Member's reference to the report of the Geological Survey is concerned, the point is well taken. We always do take it into account. Without that we cannot have new cement plants and I hope the Working Group on the Seventh Five Year Plan will certainly take into consideration the report of the Geological Survey of India.

MR. SPEAKER : Shrimati Pramila Dandavate. That is the last of it.

श्रीमती प्रमिला दण्डवते : पांच मिलियन टन सीमेंट की कमी की वजह से देश को आयात करना पड़ेगा, यह आप ने कहा है। तो सीमेंट का प्रोडक्शन बढ़ाने के लिए मैं इतना ही पूछना चाहती हूँ कि महाराष्ट्र में कितने प्रोजेक्ट्स आपने तय किए हैं कि जिससे महाराष्ट्र में इस प्रकार के कारखाने लग सकें ?

श्री अटल बिहारी वाजपेयी : सीमेंट में वहां घपला बहुत होता है, महाराष्ट्र को जरूरत नहीं है। ...

श्री नारायण दत्त तिवारी : मेरे पास महाराष्ट्र के आंकड़े इस समय उपलब्ध नहीं हैं। मैं माननीय सदस्य महोदया के पास बाद में भेज दूंगा।

Benefits to Scheduled Castes and Tribal Communities

*801. SHRI A. C. DAS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is a general complaint the comparatively better off scheduled caste communities and tribal communities are getting major benefits given by Government to SC/ST ;

(b) if so, whether Government are thinking seriously to study these problems and try to solve them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) and (b) No such general complaint has come to notice. The bulk of the scheduled castes and scheduled tribes are poor and in all developmental efforts it is Govt.'s endeavour to bring up those who are below the poverty line. means test has also been prescribed for certain schemes so that benefits go to the really deserviug. The Ministry has, however, entrusted some studies on the socio-economic development of the scheduled castes in some areas of Uttar Pradesh and West Bengal and the final reports are awaited.

SHRI A. C. DAS : As you know, in our country we have got about 949 Scheduled Caste and 605 Scheduled Tribes communities included in the list of different States and Union Territories having total population of 10.48 crores and 5.16 crores respectively according to 1981 census. Among these communities some communities are backward, some are less backward and some are little advanced. For example, among the Scheduled Castes some are untouchables and some Scheduled Caste communities are advanced, Similar cases are also found in the case of Scheduled Tribe communities. In this connection, I would like to know from the hon. Minister whether there is any categorisation according to their status particularly referring to their socio-economic condition in respect of Scheduled Caste and Scheduled Tribe communities ?

SHRIMATI RAM DULARI SINHA ; The main thurst during the Sixth Plan has been to raise the economic level of the Scheduled Caste and Scheduled Tribe families through specific family benefiting programmes, so as to bring them above the poverty line eventually. For assistance under these programmes the norms adopted under the Integrated Rural Development Programme have been adopted. Assistance has been extended to families whose income level is Rs. 3500 or less as per the Integrated Rural Development Programme norm. So, those communities of Scheduled Castes and Scheduled

Tribes who fall under this category, are to be benefited.

SHRI A.C. DAS : The communities which are in the lowest rung in the social order in the Scheduled population are not availing of the facilities being provided by the Government. Moreover. these communities are not aware of the programmes of the Government due to their backwardness, superstitions, etc. May I know the steps that have been taken by the Government to persude them to come to the limelight to avail of the schemes and programmes ? May I know whether any study has been made in this regard ? No doubt, Government have made sincere endeavours to bring up those who are below poverty line, those SC & ST communities suffer from superstititions, backwardness and inferiority complex. What steps Government propose to take to reform them and to bring them upto a reasonable standard ? Further, may I knew how many families from each category have so far crossed the poverty. line ?

SHRIMATI RAM DULARI SINHA : As regards the agencies for conducting a studey, under the Centrally Sponsored Scheme of Research and Training, some socio-economic studies on the development of Scheduled Castes have been entrusted to research organisations like the Giri Institute of Development Studies, Lucknow, Gandhi Institute of Social Sciences, Varanasi, and the Centre for Area Development and Action Research Studies, New Delhi. The other day, I replied to the same of question of hon. Member. The draft report has been received recently from the Giri Institute in respect of the study undertaken in blocks of Uttar Pradesh and this is under examination.

During the Sixth Five Year Plan the target is to render assistance to 23 lakh Scheduled Tribes families out of a total of about 57 lakh tribal families living below the poverty line in the Tribal Sub-Plan area. Reports indicate that by February. 1984 nearly 30.6 lakh femilies have been assisted. During the Sixth Five Year Plan the target is to render assistance to 96,44,763 Scheduled Caste families out of which about 65,32,514 have been assisted by January, 1984.

श्री माधवराव सिन्धिया : अध्यक्ष जी, योजनायें वास्तव में प्रशंसनीय हैं। इन प्रगतिशील योजनाओं के लिए, विशेषकर हमारे सर्वहारा वर्ग के लिए जो योजनायें बनाई हैं, हमारी सरकार उनके लिए बधाई की पात्र है। पर इन योजनाओं में मुख्य समस्या इनके क्रियान्वय में होती है। मैं सोचता हूँ कि जब तक आप शैडयूल्ड कास्ट्स और शैडयूल्ड ट्राइब्ज की स्थानीय लीडरशिप या प्रतिनिधित्व इन योजनाओं के साथ सम्बद्ध नहीं करेंगे, तब तक इनके कार्यान्वियन में काफी बाधायें आयेंगी। मेरा सुझाव है कि या तो ब्लाक स्तर पर या डिस्ट्रिक्ट स्तर पर स्थानी मोनिटरिंग बोर्ड्स सैट-अप किए जायें और उन बोर्ड्स को स्थानीय नेतृत्व और स्थानीय प्रतिनिधित्व दिया जाए, ताकि इन योजनाओं को अपनाया जाए न कि थोपा जाए। इसलिए मैं सरकार से जानना चाहता हूं कि क्या ऐसे मोनिटरिंग बोर्ड्स स्थापित करने की योजनायें सरकार के समक्ष विचाराधीन हैं ? अगर नहीं है, तो क्या सरकार इस सुझाव पर विचार करेगी ?

गृह मन्त्री (श्री प्रकाश चन्द्र सेठी) : अध्यक्ष महोदय, जहां तक मोनिटरिंग बोर्ड्स का सवाल है, मोनिटरिंग बोर्ड प्रत्येक राज्य में मौजूद हैं। इसके अलावा सेन्ट्रल गवर्नमेंट के आफिसर्स इनको मोनिटर करने के लिए समय-समय पर जाते रहते हैं। जहां तक लोकल लीडर्स के इन्वाल्वमेंट का सवाल है, हाल ही मैंने सभी दलों के शैड्यूल्ड ट्राइब्ज मैम्बर्स की मीटिंग बुलाई थी और इसी

प्रकार शैड्यूल्ड कास्ट मेम्बर्स को बुलाता हूं। ताकि इनका उसमें इन्वाल्वमेंट हो और उनके सुझाओं पर अमल किया जा सके। सातवें प्लान की स्टैटजी को हमने इस मीटिंग में डिसकस किया है।

SHRI A. K. ROY : The policy of extending facilities to the Scheduled Caste and the Scheduled Tribe communities is to provide temporary incentives to them to come up at par with the advanced society but this is being monopolised by a handful of 'haves' among Scheduled Castes and Scheduled Tribes. So, the problem is how to distribute and extend these facilities to all people. In view of that, I would like to know whether some criterion should be fixed or contemplated to consider those families of the Scheduldd Castes and Scheduled Tribes which have once received the benefit either in service or other cases as forward and the next facility either in service or in loan should be given to other Scheduled Castes and Scheduled Tribes people who have not yet received the facility ? That means no Sceneduled Caste or Scheduled Tribe family should receive twice the facility which the Central Government wants to extend for the whole community, So, whether any such scheme or procedure should be contemplated, I would like to know that.

SHRIMATI RAM DULARI SINHA : I have already stated that assistance has been extended to families whose income level is Rs. 3,500 or less as far as the Integrated Rural Development Programme is concerned.

MR. SPEAKER : He has specifically asked that if one family has got one such facility, that family shall not be allowed for the second time. That is what he said.

SHRI P. C. SETHI : It is strictly being watched and monitored that no family gets the aid prescribed for a scheme twice. Each family has to get it only once a year.

श्री राम विलास पासवान : अध्यक्ष महोदय, जब शैड्यूल्ड कास्ट्स और शैड्यूल्ड ट्राइब्ज लोगों को बैनिफिट मिलता है तो दूसरे लोगों को जलन होती है। मैं सरकार से सीधा सा सवाल पूछना चाहता हूँ कि सरकार के पास क्या कोई आंकड़ा है, 1947 से जब से हिन्दुस्तान आजाद हुआ था, तो कितने प्रतिशत शैड्यूल्ड कास्ट गरीबी की रेखा मे जीवन व्यतीत कर रहे थे और आज कितने प्रतिशत लोग गरीबी की रेखा से नीचे जीवन व्यतीत कर रहे हैं ?

अध्यक्ष महोदय : इस सवाल का जवाब इस वक्त नहीं आ पाएगा।

श्री राम विलास पासवान : अध्यक्ष महोदय, मैं दूसरा सवाल पूछ रहा हूं। सवाल सिर्फ रिजर्वेशन्स और सुविधाओं का नहीं है, इसका कारण आर्थिक नही है, सामाजिक भी है। सरकार आर्थिक क्षेत्र में कर रही है तो क्या सामाजिक विषमताओं को खत्म करने के लिए सरकार के पास क्या विशेष योजनायें हैं ? क्या सरकार ने कुछ निर्धारित किया है कि एक दिन वर्ग-विहीन समाज की स्थापना संविधान के अनुसार हो जाएगी ? क्या सरकार ने इसके लिए कोई विशेष कार्यक्रम बना रखा है ?

श्री प्रकाश चन्द्र सेठी : हमारा लक्ष्य यही है कि वर्ग-विहीन समाज की स्थापना हो और इस दिशा में न केवल इकनामिक एफर्ट्स किए जाते हैं बल्कि सामाजिक दृष्टि से भी इनका उत्थान करने का पूरा प्रयास किया जाता है।

श्री राम विलास पासवान : क्या किया जाता है ?

श्री प्रकाश चन्द्र सेठी : उनके लिए स्कूल चल रहे हैं...

श्री राम विलास पासवान : जाति और वर्ण व्यवस्था को समाप्त करने की क्या-क्या योजनायें सरकार के पास हैं ?

अध्यक्ष महोदय : अभी तक तो बगैर जातिवाद के बात ही नहीं करते हैं। हमें जाति-भेद से ऊपर उठ कर काम करना है तो इसी हिसाब से सोचना चाहिए। इस पर आप डिस्कशन करायें तो बात बनेगी, इस सवाल का इतना लम्बा-चौड़ा जवाब यहां नहीं आयेगा।

SHRI P. C. SETHI : YOU have allowed one Half-An-Hour-Discussion on this.

MR. SPEAKER : Yes, I have admitted it.

श्री अटल बिहारी वाजपेयी : हमें भेद मिटाना है या भेद से ऊपर उठना है ?

अध्यक्ष महोदय : भेद मिटा कर भेद से ऊपर उठना है।

श्री विलास मुत्तेमवार : अध्यक्ष महोदय, मैं आपके माध्यम से जानना चाहता हूँ...

अध्यक्ष महोदय : मेरे माध्यम से तो भेद मिट जाता है।

श्री विलास मुत्तेमवार: अध्यक्ष महोदय, मैं आपके माध्यम से जानना चाहता हूँ— हमारे विदर्भ में "हल्बा और माना" दो जातियां हैं, जो तीस चालीस लाख के दरमियान हैं और जिनका सांस्कृतिक और सामाजिक जीवन आदिवासियों की तरह है, कल तक उनको आदिवासी कह कर सब सहूलियतें मिलती थीं, लेकिन दो साल से सहूलियत बन्द कर देने से उनके बच्चों को शैक्षणिक जीवन में बड़ी कठिनाई उठानी पड़ रही है जिसके लिए उन्होंने आन्दोलन की बात कही है। क्या उनको आदिवासियों की लिस्ट में लाने के लिए सरकार कोई विचार कर रही है या ऐसी सभी जातियों के लिए जो आदिवासी कहलाने का दावा करती हैं, उनके बारे में सरकार कोई विचार कर रही है ?

श्री प्रकाश चन्द्र सेठी : जो जातियां शैडयूल्ड कास्ट्स और शैडयूल्ड ट्राइब्स में पहले से ही मौजूद हैं उनको यदि कोई सहायता महाराष्ट्र गवर्नमेंट ने विदर्भ में देना बन्द कर दिया है तो उसकी जानकारी लेकर हमें महाराष्ट्र गवर्नमेंट से कहना पड़ेगा कि वे इस प्रकार का काम नहीं कर सकते हैं। जहां तक अन्य जातियां जोड़ने का सवाल है उसके लिए कांस्टीचूशनल अमेन्डमेन्ट आवश्यक है।

Production of Light Commercial Vehicles

*802. SHRIMATI JAYANTI PATNAIK : Will the Minister of INDUSTRY be pleased to state ;

(a) whether steps have been taken by Government to increase the production of light commercial vehicles ;

(b) if so, the names and the number of public sector and private sector units producing light commercial vehicles at present ;